

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 6

IA No. 1386/23
And
CP(IB) No. 536/Chd/Hry/2019

Under Section 9, IBC 2016
R 11 NCLT

In the matter of:-

Vidya Prakashan Mandir (P) Ltd.Petitioner/Operational Creditor

Vs.

Newsweb Engineers Pvt. Ltd.Respondent/Corporate Debtor

Present :

Mr. Raghav Kapoor, Advocate for the petitioner-operational creditor in main CP and for the applicant in IA No. 1386/23.

Mr. Partho Bhattacharya, Advocate for the respondent in main CP as well as in IA No. 1386/23.

IA No. 1386/23 & CP(IB) No. 536/Chd/Hry/2019

Reply has been filed in IA No. 1386/23 vide Diary No. 00231/6 dated 08.08.2023. The same is taken on record. Let the matter be listed for arguments on main petition as well as on the application for 09.10.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Harnam Singh Thakur)
Member (Judicial)

September 6, 2023

Vriti